

**Central Administrative Tribunal
Principal Bench, New Delhi**



**O.A. No.1627/2021
M.A. No.2093/2021**

This the 13th day of August, 2021

(Through Video Conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Sonuram Bhanwaria,
Aged 26 years,
S/o Hansraj Bhanwaria,
R/o Chak 10 K J D, Khajuwala Bikaner, Rajasthan
2. Anubha Arya
Aged 26 years,
D/o Dalchandra Arya,
R/o C-A-17, C-Block, Tansen Nagar,
Gird Gwalior, Madhya Pradesh.
3. Gaurav Notiya,
Aged 27 years,
D/o Santosh Kumar Notiya,
R/o House No. 7.
Devashish Enclave, Near Kailash Vihar,
City Centre Gwalior, Madhya Pradesh.
4. Md. Javed Sheikh,
Aged 30 years
S/o S.K Gulam Moinuddin,
R/o Muslim Mohalla Chas Bokaro, Jharkhand.
5. Yogesh Kumar Sharma,
Aged 27 years,
S/o Jagdish Prasad Sharma,
R/o Shakti Vihar Colony,
Near School Ground, Behror, Alwar Rajasthan.
6. Tarachand Bajiya
S/o Girdjhari Lal,
Aged 27 years
Looniyawas, Jaipur, Rajasthan.

..Applicants

(Through : Shri Ganesh Chand Sharma)

VERSUS



1. Kendriya Vidhyalaya Sangathan
Through it's Commissioner
18, Institutional Area
Shaheed Jeet Singh Marg, New Delhi.
2. Joint Commissioner Administration
Kendriya Vidhyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg, New Delhi
3. EDCIL (India) Limited
Through General Manager (OTAS)
Vijaya Building, 5th Floor, 17-Barakhambha Road
New Delhi-110001.
4. Ministry of Human Resources Development
Through it's Secretary
Shastri Bhawan, New Delhi

... Respondents

(Through : Shri S. Rajappa)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

After arguing for some time, learned counsel for the applicant seeks permission to withdraw the present OA with liberty to the applicant in accordance with law.

2. Permission is granted. The OA is dismissed as withdrawn with liberty as aforesaid. No costs.

(Mohd. Jamshed)
Member (A)

(R.N. Singh)
Member (J)

cc/anjali/daya/